

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *27**

TO BE ANSWERED ON THE 18TH JULY, 2017 / ASHADHA 27, 1939 (SAKA)

UNREST IN VALLEY

***27. SHRI JYOTIRADITYA M. SCINDIA:
SHRI M. RAJA MOHAN REDDY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether unrest in the Valley of Jammu and Kashmir has reached a 'dangerous' situation;

(b) if so, the details thereof;

(c) whether the Union Government has any policy on 'Kashmir' and 'Pakistan' and if so, the details thereof;

(d) whether the Union Government has sought any report from the State Government of Jammu and Kashmir on the present turmoil in the State and if so, the details thereof; and

(e) the steps taken/proposed to be taken by the Union Government to address the unrest in the Valley and other challenges in an effective manner?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED

QUESTION NO. *27 FOR 18.07.2017 REGARDING UNREST IN VALLEY

(a) & (b) The details of Law & Order incidents in Jammu and Kashmir during 2010, 2016 and 2017 (till 9 July) are as under:-

	2010	2016	2017 (09.07.2017)
Stone pelting incidents	2794	2808	664
Civilians killed	112	85	21
Civilians injured	1047	8932	107 (upto 31st May)
Security Forces (SFs) Personnel killed	1	2	1
SFs injured	5188	8378	1073 (upto 31st May)

The details of the terrorist incidents from 2010 onwards are as under:

Year	No. of terrorist violence incidents	Civilians killed in terror attacks	SFs Killed	Terrorists killed
2010	488	47	69	232
2011	340	31	33	100
2012	220	15	15	72
2013	170	15	53	67
2014	222	28	47	110
2015	208	17	39	108
2016	322	15	82	150
2017 (Upto 9th July)	172	12	38	95

The State Government has reported that the situation is now much better than the previous year.

(b) The policy of the Government is same as was unanimously adopted by the Parliament on 22nd February 1994 through resolution that is as under:-

“The State of Jammu & Kashmir has been, is and shall be an integral part of India and any attempts to separate it from the rest of the country will be resisted by all necessary means. India has the will and capacity to firmly counter all designs against its unity, sovereignty and territorial integrity and demands that Pakistan must vacate the areas of the Indian State of Jammu and Kashmir, which they have occupied through aggression and resolves that all attempts to interfere in the internal affairs of India will be met resolutely”.

Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.

(d) Government regularly reviews the security situation in the State of Jammu and Kashmir and necessary directions are given from time to time.

(e) As reported by the State Government, the law and order situation in J&K is much better than the previous year as 583 cases have been registered during the current year till date against 2897 cases of previous year. The steps taken by the Police include, 12650 miscreants/separatists were either arrested or bound down under substantive and preventive laws since year 2016 and imposition of restrictions in the vulnerable areas to thwart such incidents. Separatists/trouble mongers have been kept under close surveillance to check their activities. Further, sports events, community policing, counselling of miscreants etc. to engage them are other initiatives taken by the police.

The Government has continuously encouraged policies to mainstream the youth, including providing employment opportunities to wean them away from militancy. Government has also approved the following schemes for the employment of youths of J&K:-

- Additional recruitment of 10,000 SPOs**
- Recruitment of around 5381 personnel in 5 new India Reserve Battalions**
- Recruitment of 1079 personnel of CAPFs and Assam Rifles**

Besides, the following schemes are also under implementation

- **Special Industry Initiative (SII) –Udaan to enhance skill and employability of Graduates and three-year Engineering Diploma holders and offer of jobs in the Private Sector.**
- **Skill Empowerment & Employment Scheme (Himayat) – to provide options and opportunities to School/ college dropouts for salaried jobs in the private sector or self-employment.**
- **Special Scholarship Scheme (SSS)- to provide financial assistance to students having passed Class 12th or equivalent exams for studying in colleges and institutions outside J&K.**

In addition to above, to accelerate the process of development in the State of J&K, Prime Minister on 7th November 2015 has announced a development package of Rs. 80,068 crore.
